

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
265/15	146/17	Hearing	391 / 394	Southern Hightech Capital Pvt. Ltd.

SL.NO. NAME (IN CAPITAL)

DESIGNATION

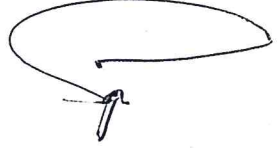
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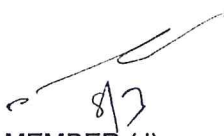
REPRESENTATION TO WHOM

SIGNATURE

(Petitioner Respondent)

1)	Prema. Hatti C.G.C	Advocate for ROC	
2.	SATISH FOHN SPJLem	Advocate for petitioner.	

Counsel for the petitioner is present. Mrs. Prema Hatti, Central Govt. Counsel for ROC and RD is also present. Heard counsel for petitioner Company in part. For further hearing, posted to 24.03.2017.


MEMBER (J)


MEMBER (T)